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Notice

By virtue of an affidavit sworn before **Executive Magistrate BHUBANESWAR** on Dated **28th March 2024**, I, **Mr. SHAKTI PRASAD PATNAIK**, Address **C/O- Subash Ch Patnaik, Sibananda Nagar, Dura Bahadurpetta, Ganjam, Odisha-760007** have changed my **Daughter's** name from **“TITIKSHA PATNAIK”** to **“TURVI PATNAIK”**. Henceforth, She shall be known as **“TURVI PATNAIK”** for all purposes.

SHAKTI PRASAD PATNAIK

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